

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1522

ANSWERED ON:29.07.2015

Cases against VC

Hazra Dr. Anupam

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether cases of committing innumerable cognizable offences by the present Vice-Chancellor (VC) of Vishwa Bharti University (VBU) have come to the notice of the Government;
- (b) if so, the details thereof;
- (c) the number of cases that have been recorded against the VC; and
- (d) whether the Government is contemplating of amending VBU Act with a view to streamline the working of the university and if so, the details thereof?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

(a) to (c): Several instances of serious financial and administrative irregularities committed by the Vice-Chancellor, Vishwa-Bharati were brought to the notice of the Government by different sources. Five irregularities have been specifically brought on record in the Show Cause Notice served on the Vice-Chancellor, Visva-Bharati.

(d) No, Madam.

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